

MR. SPEAKER: Certainly I would have preferred you if you had risen earlier.

SHRI C. M. STEPHEN: By the time I rose, you said "no no". It is very important. You must permit me.

MR. SPEAKER: No. If I permit you, I will have to permit others.

WRITTEN ANSWERS TO QUESTIONS

भागरा उज्जैन लाइन का फिर से विचारया जाया

*703. श्री हुसैन खन् बख्तबाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भागरा और उज्जैन के बीच 68 किलोमीटर लम्बी छोटी सा इन भलाभप्रद होने के तर्क पर भाषातकाल के दौरान उखाड़ दी गई थी ;

(ख) क्या यह सच है कि यह लाइन किसानों और श्रमिकों के लिए परिवहन का सस्ता साधन थी और क्या यह भी सच है कि गुजरात में 50 किलोमीटर से कुछ कम लम्बी ऐसी ही 10 लाइनें इस तर्क पर नहीं उखाड़ी गयीं ;

(ग) यदि हाँ, तो क्या सरकार भागरा उज्जैन लाइन को फिर से विचारने के लिए प्रबंध करेगी; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

रेल मंत्री (प्रो० मधु बख्तबले) : (क) जो हाँ, संभवतः भाष्य — उज्जैन-भागरा (न कि भागरा - उज्जैन) रेलवे लाइन को बन्द किये जाने से है। यह लाइन इसलिए बन्द कर दी गयी थी क्योंकि इसके परिचालन में रेलों को भारी हानि हो रही थी।

(ख) इस तथ्य को ध्यान में रखते हुए कि सड़क द्वारा परिवहन के पर्याप्त तीव्रगामी, वैकल्पिक साधन उपलब्ध हैं, यह समझा गया था कि इस भलाभप्रद शाखा लाइन पर होने वाले समय खर्च को देखते हुए यह लाइन राष्ट्र के लिए परिवहन का अपेक्षाकृत सस्ता साधन नहीं है। जो? प्रामाण्य की उज्जैन - भागरा लाइन को मध्य प्रदेश सरकार की सहमति से बन्द किया गया था। लेकिन, गुजरात राज्य में अन्य भलाभप्रद शाखा लाइनों के मामले

में, कुछ भलाभप्रद शाखा लाइनों को बन्द किये जाने से प्रस्ताव को गुजरात सरकार ने अभी तक नहीं माना है।

(ग) और (घ) : जी नहीं। भागरा-उज्जैन लाइन को फिर से विचारने का कोई प्रस्ताव नहीं है, क्योंकि इस भलाभप्रद शाखा लाइन के परिचालन में रेलों को भारी हानि हो रही थी।

राष्ट्रीय भ्रम संस्थान में रिक्त स्थानों का 1रा जाया

*706. श्री मानु कुमार झाखी : क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मंत्रालय ने राष्ट्रीय भ्रम संस्थान में रिक्त पदों को भरने के लिए कोई प्रभावी कार्यवाही की है ; और

(ख) यदि हाँ, तो तत्सम्बंधी धीरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

भ्रम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री लारय साय) : (क) और (ख) : राष्ट्रीय भ्रम संस्थान एक स्वायत्त संगठन है और इसने विभिन्न बर्गों के पदों में रिक्तियों को भरने के लिए पहले ही कार्यवाही शुरू कर दी है। हाल ही में संकाय (फैक्टरी साइड) के सात पदों को समाचार पत्रों में विज्ञापित किया गया और 6 तथा 7 अप्रैल, 1979 को साक्षात्कार किए गए और उम्मीदवारों का चयन कर लिया गया है।

Posting of SC/ST Employees

*710. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Board has issued certain instructions for the posting of Scheduled Caste and Scheduled Tribe employees at the initial stage of their posting or on promotion to the station nearer to their native place;

(b) if so, the details of such instructions issued by the Board;

(c) whether these instructions are being followed by the Railways; and

(d) if not, the reasons therefor?

**THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):**

(a) and (b). Yes, Sir. As per extent instructions, the transfer of Scheduled Caste and Scheduled Tribe employees is to be confined to their native districts or adjoining districts or places where the Administration can provide quarters. Instructions also exist that subject to the exigencies of work these instructions should be followed to the maximum extent possible. These instructions are applicable at the initial stage of their posting as well as on their promotion. tion.

(c) and (d). These instructions are being followed subject to the exigencies of service, provided posts are available.

Raising expenditure on Medical Care

*711. **SHRI MUKHTIAR SINGH MALIK:** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to raise the expenditure on Medical Care of the Workers covered by Employees' State Insurance Scheme in the country;

(b) the financial implications thereof; and

(c) how far a worker will be benefited by this additional expenditure?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) The Employees' State Insurance Corporation has already raised the earlier ceiling on expenditure on medical care and also on drugs and medicines from 1-4-1979.

(b) The additional financial liability on account of increase in ceiling on expenditure on medical care is estimated at Rs. 412.69 lakhs, while that on drugs may come to about Rs. 280 lakhs per annum.

(c) The quality of medical care is expected to improve.

**International Commission for Border
Disputes**

*712. **SHRI CHITTA BASU:**

**SHRI A. R. BADRI
NARAYAN:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has since been drawn to the proposal mooted by Sri-Lanka for setting up an International Commission to mediate in the settlement of border disputes; and

(b) if so, reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Government have seen newspaper reports that the Foreign Minister of Sri Lanka had proposed the establishment of a 5-member Parliament Member Commission, drawn from the non-aligned Movement for the settlement of border disputes between non-aligned nations. However, no proposal has as yet been formally mooted by Sri Lanka.

(b) Does not arise.

Development of Birth Control Vaccine

*713. **SHRI SARAT KAR:**

SHRI ISHWAR CHAUDHRY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a birth control vaccine for men has recently been developed by the All India Institute of Medical Sciences;

(b) if so, whether any progress has also been made in the development of vaccine for women also; and

(c) if so, the details thereof?